

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 20.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1178/2023, IA (IBC)/369/2022 in Company Petition IB/36/2022
NAME OF THE COMPANY	Ravi Cranes and Movers Ltd
NAME OF THE PETITIONER(S)	Indian Overseas Bank
NAME OF THE RESPONDENT(S)	Ravi Cranes and Movers Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1178/2023

Present: Ld. PCS Ms. Devangi for the Applicant.

Ld. Counsel Mrs. Sandhya Rani on behalf of Mrs. Mummaneni Vazra
Laxmi for Respondent No.1.

Ld. Counsel Mr. Dishit Bhattacharjee for Respondent No.2

Heard. Reserved for orders.

Both the Counsels may file written submissions not more than three pages within
three days from today.

IA (IBC)/369/2022

Present: Ld. Counsel Mrs. Sandhya Rani on behalf of Mrs. Mummaneni Vazra
Laxmi for the Applicant.

Ld. PCS Ms. Devangi for the Respondent.

Counter filed. **Matter is adjourned for hearing on 19.04.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)